

**DIVISION BENCH**

**O-148**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/593(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.**

**2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>th</sup> March, 2021, 10:30 A.M**

Name of the Company	ACHAL COMMERCIAL PRIVATE LIMITED AND ANR.		
Under Section	Sec. 230-232 - Second Motion		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Pallav Samajdar, Advocate ] For the Petitioner

**ORDER**

Ld. Counsel for the petitioner present.

Due to paucity of time, the matter could not be taken up today.

List this matter on 27/04/2021.

**(Harish Chander Suri)**  
**Member (Technical)**

**(Rajasekhar V.K.)**  
**Member (Judicial)**

PJ